

[2 March, 2001]

RAJYA SABHA

12.00 Noon

**PAPERS LAID ON THE TABLE**

**Report and Accounts (1999-2000) of the U.P. Education for All Project Board, Lucknow and related papers.**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT  
MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF OCEAN  
DEVELOPMENT (DR. MURLI MANOHAR JOSHI): Sir, I lay on the Table a  
copy each (in English and Hindi) of the following papers.

- (a) Annual Report and Accounts of the U.P. Education For All Project Board, Lucknow, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 3372/01]

**Notification of the Ministry of Environment and Forests**

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T. R. BAALU): Sir, I lay on the Table under section 26 of the Environment (Protection) Act, 1986, a copy (in English and Hindi) of the Ministry of Environment & Forests Notification S.O. 1024(E) dated 16.11.2000 regarding amendments in the composition of Central Ground Water Authority. [Placed in Library. See No. LT 3263/01]

**Notifications of the Ministry of Mines**

THE MINISTER OF MINES (SHRI SUNDER LAL PATWA) : Sir, I lay on the Table under sub-section (1) of section 28 of the Mines and Minerals (Development and Regulation) Act, 1957, a copy each (in English and Hindi) of the following notifications of the Ministry of Mines:-

- (1) S.O. 1116(E) dated 13.12.2000 regarding Modification of Mining leases in conformity with the provisions of Mines and Minerals (Development and Regulation) Act, 1957.
- (2) G.S.R. 31(E) dated 22.1.2001 publishing the Mineral Concession (Amendment) Rules, 2001. [Placed in Library. See No. LT 3264/01]

**Report and Accounts (1999-2000) of the Bengal Immunity Limited, Calcutta and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SATYA BRATA MOOKHERJEE): Sir, I lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) Sixteenth Annual Report and Accounts of the Bengal Immunity Limited, Calcutta, for the year 1999-2000, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above company.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT 3272/01]

**Notifications of the Ministry of Health and Family Welfare**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): Sir, I lay on the Table under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954, a copy each (in English and Hindi) of the following Notifications of the Ministry of Health & Family Welfare:-

- (1) G.S.R. 7(E) dated 4.1.2001 publishing the Prevention of Food Adulteration (1<sup>st</sup> Amendment) Rules, 2001.